65

#### Statement-II

Releases made to States to clear overdraft at the end of June, 1984

(Rs. in crores)

States					Amount	
1	Andhra Prade	e h			12'00	
2	Assam .				23.00	
3	Gujarat .		4	* 1	18-00	
4	Haryana .	۲,			14:00	
5	Karnataka	٠,			125.00	
6	Kerala .				136-00	
7	Manipur .			4	6.00	
8	Nagaland .				36.02	
9	Punjah		· .		50.00	
10	West Bengal				150.00	
	TOTAL:			2	570102	

#### Agreement with a French Company for **Indigenous Manufacture of Armait** Antiradiation Missiles, etc.

- 835. SHRI JASWANT SINGH: Will the Minister of DEFENCE be pleased to state:
- whether any agreement (a) been reachea in the negotiations with Matra, the French Company, for the indigenous menufacture cf Armat anti-radiation missiles) the Super-530-D and Magic-2 air-to-air missile bombs, laser-guided the Durandal antiranway weapons, retarded bombs and ih3 F-4 rocket pod; and
- (b) if so whether there is any proposal under Government's consideration to acquire the above mentioned armaments alone with Mirags-2000?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) : (a) No, Sir.

891 RS-3

(b) Negotiations for of limited quanties . f cluding some 1 above, are und

procui'tment weapons in--e mentioned

### **Completion of Fight Combat Air-craft Project**

- 839. SHRI JASWANT SINGH; WiH the Minister of DEFENCE: be pleased to state;
- (a) whelher any decision has been taken about Light Combat Aircraft: and
- (b) if so, what is the time schedule fixed fc'i' the completion of this Project?

THE MINISTER OF DEFEN (SHRI R. VENKATARAMAN): (a) Yes. Sir. A decision h3S been taker, to design and develop a Light Combat Aircraft in the country.

(bj The time schedules for the various phases of the project is being planned so as to be able to meet the requirement of the Air Force i11 GM 1990s

#### Study to determine the Input-Ou\*l>ot ratio between imPort of Raw Ma>r>al and Export of Finished Products

- 837. SHRI JASWANT SINGH: WiH the Minister of COMMERCE be pleased to state:
- (a) whether his Ministry has conducted a study to determine the input-output ratio between import •! raw material and export<sup>1</sup> of finished products: and
- (b) if so, what are the various items in finished products covered by this study?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND EN THE DEPARTMENT OF SUPPLY (SHR NIHAR RANJAN LASKAR): (a) and (b) on the basis of the received from various suggestions quaters at the time of the annual review in connection with the formulation of the Import and Export

62

Policy, as weil as during the currency of the Policy period, studies are made to determine the input-output ration, between import of raw materials rnd components and export of finished products. Presently such norm? have been laid down for 79 items as contained in Annexure V to appendix 19 of the Import and Export Policy (Volume I) for 1984-85.

## देवरिया जिले में विभिन्त समितियों दारा गवन

838. श्री सत्य प्रकास मालवीय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि भारतीय रिजर्ब बैंक के लेखा परीक्षा दल ने मार्च-ग्रप्नेल के महीने के दौरान देवरिया जिले में कार्यरत करीब चार हजार विभिन्न समितियों द्वारा लगभग सात करोड़ रुपये के गबन की पुष्टि की थी;
- (ख) यदि हा तो इसके लिए दोषी पाये गये व्यक्तियों के नाम क्या हैं और उन क्यक्तियों के विष्द्ध अब तक क्या कार्यवाही की गयी है;
- (ग) कितने लोग गिरपतार किए गए ग्रीर कितने लोगों के विरुद्ध न्यायालयों में मामले विचार श्रीन हैं. श्रव तक कितने लोगों को बरी किया जा चुका है ग्रीर इसका न्यीरा क्या है; ग्रीर
- (घ) इस प्रकार के गवन को रोकने के लिए क्या कार्यवादी की गयी इंग्लब्स किये जाने का विचारहै?
- वित्त मंत्रालय में उप मंत्रो ( श्री अर्तादन पुजारी): (क) राष्ट्रीय कृषि ग्रीर श्रामीण विकास बैंक (श्रीर इसकी स्थापना से पूर्व रिजर्व बैंक) ने सहकारी बैंकों का निरोक्षण किया था न कि उनकी लेखा परीक्षा की थी। रिजर्व बैंक द्वारा 29

जून, से 29 जुलाई, 1982 तक देवरिया जिला सहकारी वैंक के किए गये अंतिम निरोक्षण के दौरान समिति स्तर पर किसी गवन का पता नहीं चला था, लेकिन मुख्य लेखा परीक्षा अधिकारी, पंचायती राज और सहकारिता समितियां, उत्तरप्रदेश, लख-गऊ से की गयी पूछताछ से यह पता चला है कि 1974-75 से 31 दिसम्बर, 1983 तक इन समितियों के संबंध में मुख्य लेखा परीक्षा अधिकारी को कुछ अनियमितताओं का पता चला है।

- (व) और (ग) प्रश्न में जिसप्रकार सूचना मांगी गयी है उस प्रकार सूचना उपलब्ध नहीं है क्योंकि यह मामला मुख्य रूप से भारत सरकार से संबंधित नहीं है। इन मामलों में जहां कहीं स्नावश्यक होगा राज्य सरकार द्वारा कार्रवाई की जायगी।
- (घ) गवन को रोंकने के लिए राष्ट्रीय कृषि ग्रौर ग्रामीण विकास वैंक द्वारा निरीक्षणों ग्रौर वैंकों के ग्रांतरिक नियंत्रणों को मजबूत बनाया गया है।

# fence Personnel by various Mills run by NTC

- 839. SHRIMATI MONIKA DAS: WiH the Minister of COMMERCE be pleased to state:
- (a) whether it is a fact that orders in respect of supply of cloth for uniforms for Defence Personnel are pending with the various mills run by National Textile Corporation;
  - (b) whether It is also a fact that the National Textile Corporation is unable to meet its commitment for supply of cloth; and
- (c) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) to tc). Accor-